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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**



**T.P. Nos. 39-A/2016, 39-B/2016, 39-C/2016 & 39-D/2016
With TP No. 39/397-398/NCLT/AHM/2016 (New)
C.A. Nos. 136/2013, 170/2013, 240/2013 & 269/2013
With C.P. No. 43/397-398/CLB/MB/2013 (Old)**

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.05.2018**

Name of the Company: Krishna Gopal Mor & Ors.
V/s.
Siddharth Polytex Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	DHIREN R. DAVE	PCS	Petitioner	
2.	S. K. Jain	PCS	Resp.	

ORDER

PCS Mr. Dhiren Dave is present for the Original Petitioner. PCS Mr. S K Jain is present for the Respondents No. 1 to 4 and 11 and 12.

On the request of both sides the matter is adjourned.

List the matter on 05.07.2018.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 04th day of May, 2018.


**HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL**